

### **ANNEXURE - 3**

# List of Creditors of Corporate Debtor

# Summary of List of claims as on February 09, 2024

Drawn for claims up to January 17, 2025

# Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sr.		Summary of claims received		Summary o	of claims admitted	Amount of	Amount of claims	Amount of	Details in		
	Category of creditor	No. of claims	Amount	No. of claims	Amount of claims admitted	contingent claims	not admitted	claims under verification	Annexure	Remarks, if any	
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	No claims have been received till January 17, 2025	
2	Unsecured financial creditors belonging to any class of creditors	editors belonging to only class of creditors of creditors of creditors of course of co		0	0	0 0		0	2	No claims have been received till January 17, 2025	
3	creditors (other than			01	16,46,45,32,855	0	31,81,319	0	3	Annexure -3	
4	Unsecured financial creditors (other than financial creditors	0	0	0	0	0	0	0	4	No claims have been received till	

	Total	01	16,46,77,41,174	01	16,46,45,32,855	0	31,81,319	0		
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	No claims have been received till January 17, 2025
8	Operational creditors (other than Workmen and Employees and Government Dues)	0	0	0	0	0	0	0	8	No claims have been received till January 17, 2025
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	7	Annexure -7
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	No claims have been received till January 17, 2025
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	No claims have been received till January 17, 2025
	belonging to any class of creditors)									January 17, 2025



Annexure 3
List of Creditors of Corporate Debtor
List of secured financial creditors (other than financial creditors belonging to any class of creditors) as on February 09, 2024

Drawn for claims up to January 17, 2025

SL No.	Name of creditor	Details of claim received		Details of claim admitted							Amou			
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interes t	Amou nt covere d by guar antee	Wheth er related party?	% vo ting share in CoC	Amou nt of contin gent claim	nt of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verificati on	Remarks , if any
1.	Omkara Assets Reconstructions Private Limited	26.02.2024	16,46,77,41,174	16,46,45,32,855	Secured	674,99,00,000	0	No	100	0	0	31,81,319	0	Refer Note:1
	Total		16,46,77,41,174	16,46,45,32,855		674,99,00,000	0		100	0	0	31,81,319	0	

### Note 1:

- 1. Exclusive charge by way of registered mortgage of free sale FSI to the extent of 15,000 sq mtrs area inclusive of proportionate fungible area to be developed and constructed on the Plot bearing CTS No. 439, 439/1 to 2, 440, 440/1 to 6, 441, 441/1 to 3, 442, 442/1 to 3, 447, 447/1 to 3, 448, 448/1 to 5, 451, 451/1 to 13, 452, 452/1 to 24, 453, 453/1 to 5, 454A of Slum Rehabilitation Scheme of Vile Parle Prem Nagar CHS (Prop.), lying and being at Village Vile Parle (W) Taluka Andheri with present and future unsold Construction thereon.
- 2. Exclusive charge by way of hypothecation whereunder all the receivables from the sold and unsold flats/units in the property described in the Schedule therein was hypothecated in favour of Piramal Capital & Housing Finance Limited

